

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 3/2002 in
OA 1807/1999

New Delhi this the 21st day of November, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member ((A)

1. National Federation of
the Blind through its
General Secretary
Ms.S.K.Rungta
Having its office at 2721,
Chowk Sangtrashan, Pahar Ganj,
New Delhi.

2. Inder Singh,
S/O late Sh.Malkhan Singh,
R/O Village and P.O.Tehkhand,
Okhla, Phase -1, New Delhi.

..Petitioners

(None for the petitioners)

VERSUS

1. Suresh Chand Gupta,
Dy.Director (Education),
Directorate of Education,
NCT Govt.of Delhi,
Old Sectt.,Delhi.

..Respondent

(By Advocate Shri George Paraken)

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

None for the petitioners even on the second call.
Accordingly, we have considered the relevant documents on
record and heard Shri Vijay Pandita, learned counsel for the
respondents who have also filed reply affidavit.

2. In compliance of the Tribunal's order dated
18.7.2000 in OA 1807/1999, it is noted that the respondents
have considered the matter and issued the letter dated
1.3.2001, which is also annexed by the petitioners. Taking
into account the directions of the Tribunal contained in

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Para 9 of the aforesaid order (copy of which has not been annexed by the petitioners as the order is incomplete), we find no justification to proceed further in the contempt petition as it cannot be held that the respondents have contumaciously or wilfully disobeyed the Tribunal's order justifying further action being taken against the alleged contemnor under the Contempt of Courts Act, 1971 read with Section 17 of the Administrative Tribunals Act, 1985. The Tribunal had directed them to consider the claim of the applicants for providing reservation and promotions in terms of the relevant law, rules and instructions and pass appropriate orders which they have passed. In this view of the matter, CP 3/2002 is dismissed. Notice issued to the alleged contemnor is discharged.

(Govindan S. Tampi)
Member (A)

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)